

The Minister of Defence (Dr. Katju): As far as the Government is aware, only one Indian Armed Forces officer has gone to Pakistan after retirement during the last three years. In this connection, attention of the Hon'ble Member is invited to the reply given to Starred Question No. 1766 on the 31st March 1955, on the floor of this House.

CANTEEN STORES DEPARTMENT

*2462. Shri Ram Dass: Will the Minister of Defence be pleased to lay a statement on the Table of the House showing:

(a) the composition of the autonomous body that manages and controls the Canteen Stores Department;

(b) the authority that audits its accounts from year to year;

(c) whether a balance sheet of the accounts of this Department has ever been drawn up; and

(d) the amount of profit or loss that this Department made or incurred during the last four years from 1951 to 1955?

The Deputy Minister of Defence (Sardar Majithia): (a) to (d). A statement is laid on the Table of the House. [See Appendix XI, annexure No. 52].

MERGER OF STATES AND HOME MINISTRIES

*2463. Shri Krishnacharya Joshi: Will the Minister of Home Affairs be pleased to state the number of persons retrenched consequent on the merger of the States Ministry with the Ministry of Home Affairs?

The Deputy Minister of Home Affairs (Shri Datar): None.

COMMISSIONED OFFICERS

*2464. Shri J. R. Mehta: Will the Minister of Defence be pleased to lay a statement on the Table of the House showing:

(a) the proportion of the total strength of Commissioned Officers in our Armed Forces that falls under the categories:—

- (i) Short Service Officers;
- (ii) Emergency Officers; and
- (iii) Temporary;

(b) the tenure of office prescribed for each of these categories and the conditions under which their services are liable to be terminated; and

(c) the names of the categories which are eligible for pension?

The Deputy Minister of Defence (Sardar Majithia): (a) to (c). A statement is laid on the Table of the House. [See Appendix XI, annexure No. 53].

LIBRARIES

*2465. Shri S. N. Das: Will the Minister of Education be pleased to state whether any proposal has been considered for the passing of a suitable Act by the Centre for the development, organisation, control and supervision of libraries in the country?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No.

U.P.S.C. EXAMINATION

*2466. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to refer to the reply given to starred question No. 239 on the 30th August, 1954 and state:

(a) the examinations which are being held now in Hindi and in the regional languages, besides English, by the Union Public Service Commission; and

(b) what is the programme for the future?

The Minister of Home Affairs (Pandit G. B. Pant): (a) English is at present the language for all the examinations conducted by the Union Public Service Commission. For occasional recruitment to a few posts, however, for which knowledge of Hindi or regional languages is essential, the Commission hold a supplementary written examination.

(b) The matter is under consideration. I would invite the Hon'ble Member's attention to my reply to Shri T. S. A. Chettiar's question No. 1917 on the 5th April, 1955.

FIVE YEAR PLAN

*2467. **Th. Lakshman Singh Charak:** Will the Minister of Finance be pleased to state whether the amount of Rs. 84 crores has been transferred to the respective States as recommended by the first Finance Commission or is yet to be transferred or has been adjusted against the aid given to them for the implementation of the programmes under the Five Year Plan?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): The State's share of Income-tax and Union Excise Duties and also the grants-in-aid, as recommended by the Finance Commission, are paid to the State Governments, annually in instalments. These are in addition to the assistance from the Centre to the States envisaged in the Plan.

ADDITIONAL POSTS

*2468. **Ch. Raghubir Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that some additional Gazetted and non-Gazetted posts have been created during the years 1953-54 and 1954-55 in his Ministry to cope with the growing volume of work;

(b) whether these posts have been filled up; and

(c) if so, how the selection has been made?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) Yes, Sir, a great majority of them.

(c) Through the following channels:

- (1) Union Public Service Commission.

(2) Ministry of Home Affairs.

(3) Departmental promotions.

(4) Employment Exchange or Open Market.

EMERGENCY COMMISSIONED OFFICERS

*2469. **Dr. Ram Subhag Singh:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Emergency Commissioned Officers earmarked for release are given three months' notice prior to the date of release and granted war leave due to them;

(b) if so, whether it is a fact that some of these officers who were ordered to be released with effect from the 1st October, 1951, were neither given any notice nor granted leave due to them; and

(c) if so, the reasons therefor?

The Deputy Minister of Defence (Sardar Majithia): (a) and (c). There is no provision in the rules for giving three months' notice of release. It has, however, been the general practice since October, 1952 to give three months' notice prior to the date of release.

(b) The position regarding notice of release has already been explained in answer to part (a). So far as leave is concerned, it was normally given except in the case of those who were released on disciplinary grounds or other administrative grounds like inefficiency, etc.

राष्ट्रकल क्लब

*२४७०. श्री भक्त वर्तन : क्या गृह-कार्य मंत्री २४ दिसम्बर, १९५४ को विद्ये गये तारकीकत प्रश्न संख्या १६४६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) १५ अगस्त, १९४७ से राष्ट्रकल क्लबों और संघों को सरकार द्वारा क्या सहायता दी गई ; और